



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2014-15/315

DBR.CO.RRB.No.5559/03.05.365/2014-15

November 25, 2014

All Regional Rural Banks

Madam/Dear Sir,

Implementation of Section 51-A of UAPA, 1967- Updates of the UNSCR 1267(1999) / 1989(2011) Committee's Al Qaida Sanctions List

Please refer to our [circular RPCD.RRB.RCB.AML.No.3509/07.51.19/2014-15](http://www.rbi.org.in/circular/RPCD.RRB.RCB.AML.No.3509/07.51.19/2014-15) dated September 30, 2014 on the captioned subject releasing 18th update dated September 23, 2014 regarding UNSCR 1267(1999) / 1989(2011) Committee's Al Qaida Sanctions List.

2. Ministry of External Affairs (MEA), UNP Division has forwarded 19th update dated October 28, 2014 regarding deletion of name of one entity to the sanction list ([copies enclosed](#)). Press releases pertaining to 19th update dated October 28, 2014 is available at :

<http://www.un.org/press/en/2014/sc11618.doc.htm>

A link to updated list of individuals and entities linked to Al Qaida is available at: <http://www.un.org/sc/committees/1267/pdf/AQList.pdf>

3. Regional Rural Banks are required to update the list of individuals/entities as circulated by Reserve Bank and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, banks should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

4. Banks are advised to strictly follow the procedure laid down in the UAPA Order dated August 27, 2009 enclosed to our [circular RPCD. CO. RRB.No.39 /03.05.33\(E\) /2009-10](http://www.rbi.org.in/circular/RPCD.CO.RRB.No.39/03.05.33(E)/2009-10) dated November 05, 2009 and ensure meticulous compliance to the Order issued by the Government.

5. As far as freezing of funds, financial assets or economic resources or related services held in the form of bank accounts of the designated individuals/entities are concerned, action should be taken as detailed in paragraph 6 of the circular dated November 05, 2009, mentioned above.

बैंकिंग विनियमन विभाग, केंद्रीय कार्यालय, 12वीं और 13वीं मंज़िल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, मुंबई 400001

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ

6. A link of press releases in which the relevant changes to the list are announced are posted on the Committee's website at the following URL:
<http://www.un.org/sc/committees/1267/pressreleases.shtml>

7. Compliance Officer/Principal Officer should acknowledge receipt of this circular.

Yours faithfully,

(V. William Raju)
General Manager
Encl.: as above